

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.272/GT/2019

Subject : Petition for revision of tariff of UNOSUGEN Power Plant (382.5 MW) for the period from 1.4.2014 to 31.3.2019 after truing-up exercise

Petition No.268/GT/2019

Subject : Petition for determination of tariff of UNOSUGEN Power Plant (SUGEN-40) (382.5 MW) for the period 2019-24

Petitioner : Torrent Power Limited

Respondents : TPL (Ahmedabad & Surat Distribution)

Date of hearing : **31.10.2019**

Coram : Shri P.K.Pujari, Chairperson
Dr. M.K. Iyer, Member
Shri I.S.Jha, Member

Parties present : Ms. Swapna Seshadri, Advocate, TPL
Shri Naresh Joshi, TPL
Shri Vihar Patel, TPL

Record of Proceedings

These Petitions were taken up for hearing today.

2. During the hearing, the learned counsel for the Petitioner made detailed submissions in the matters and prayed for revision of tariff for the period 2014-19 and determination of tariff for the period 2019-24 in respect of the generating station as claimed in these Petitions.

3. The Commission after hearing the matter directed the Petitioner to submit, on affidavit, the following additional information in Petition No. 272/GT/2019, on or before **15.11.2019**:

(a) *Audited statements in respect of Water charges billed to the Petitioner and actual payment made in respective years;*

(b) *Copies of two bills for water charges; and*

(c) *Copy of audited statements in respect of quantity and price of liquid fuel (LN Gas) stock actually maintained for the period 2017-19.*

4. Subject to the above, order in these Petitions were reserved.

By order of the Commission

Sd/-
(B.Sreekumar)
Deputy Chief (Law)

